

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

**Company Petition IB/69/2021
AND
IA (IBC) 901/2022 in Company Petition IB/69/2021
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Orissa Computer Academy

...Operational Creditor

AND

Healersark Esources Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition IB/69/2021

Orders not pronounced. **For orders on 29.05.2024.**

IA (IBC) 901/2022

Orders not pronounced. **For orders on 29.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)